## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1135/(MAH)/2017 MA No. 697/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Committee of Creditors

V/s.

Mehadia Sales Trade Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

## <u>ORDER</u>

## MA 697/2017 in CP 1135/I&BP/NCLT/MB/MAH/2017

For the Applicant Counsel has stated that so far confirmation in respect of replacement of IRP with RP has not yet come from IBBI, the Registry is hereby directed to pursue the same.

List this matter on 13.2.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)